

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 07 of 2011 &
Appeal No. 46 of 2011**

Dated: 2nd August, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

**Punjab State Power Corporation
Ltd.**

..... Appellant(s)

Vs.

P.S.E.R.C. & Anr.

..... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Sneha Venkataramani

Counsel for the Respondent (s) : Mr. Sakesh Kumar for R-1.

ORDER

Heard learned counsel for the appellant for some time. He wants to continue his arguments. Post the matter for further **hearing on 11.08.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

